Born in June, 1937, at Sira in Tumkur District of Karnataka, Shri M. Maddanna was educated at the Acharya Patashala College and the Central College, Bengaluru.

An agriculturist, Shri Maddanna served as the President of the Town Cooperative Bank, the Land Development Bank, the Industrial Cooperative Bank and the Town Municipal Committee. Shri Maddanna was a Member of the Central Silk Board, from 1981 to 1984 and was also associated with cooperative movements and educational institutions.

Shri M. Maddanna represented the State of Karnataka in this House, from April, 1980 to April, 1986.

In the passing away of Shri M. Maddanna, the country has lost an able Parliamentarian.

We deeply mourn the passing away of Shri M. Maddanna.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

MR. CHAIRMAN: Shri Nadimul Haque, yesterday also I said, "Nobody is allowed to come here during the proceedings. Come either before the proceedings or after the proceedings. You can send a slip; no problem."

PAPERS LAID ON THE TABLE

Report and Accounts of ILI, New Delhi 2018-19 and related papers

THE MINISTER OF LAW AND JUSTICE; THE MINISTER OF COMMUNICATIONS; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Sixty-second Annual Report and Accounts of the Indian Law Institute (ILI),

New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

3

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Pleaced in Library. See No. L.T. 2344/17/20]
- I. Report and Accounts of JCI, Kolkata; and CCIC, New Delhi (2018-19) and releated papers
- II. Reports and Accounts (2018-19) of EPCH, New Delhi; CEPC, New Delhi; IICT, Bhadohi; MANTRA, Surat; IJIRA, Kolkata; and ATIRA, Ahmedabad and related papers

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT; AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013,:—
 - (i) (a) Forty-eighth Annual Report and Accounts of the Jute Corporation of India Limited, (JCI), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Pleaced in Library. See No. L.T. 2199/17/20]

- (ii) (a) Forty-third Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited (CCIC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Pleaced in Library. See No. L.T. 2421/17/20]